

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4576
ANSWERED ON:19.12.2014
ARMED FORCES PARTICIPATION IN UN PEACEKEEPING MISSIONS
Nath Shri Chand

Will the Minister of DEFENCE be pleased to state:

- (a) whether the participation of the Indian Armed Forces in the United Nations (UN) peacekeeping Missions is maximum among other countries;
- (b) if so, the details thereof;
- (c) the total number of countries where Indian Armed Forces have been deployed in peacekeeping Missions;
- (d) the total number of soldiers / defence personnel killed in such peacekeeping Missions; and
- (e) whether Martyr status has been granted to all such soldiers and financial assistance and employment has been provided to their families and if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) & (b): Since 1950, Indian Army has contributed approximately 2,15,000 Indian Army personnel to United Nations Peacekeeping Missions, which is largest amongst all troop contributing countries. Presently, India is the third largest troop contributing country.
- (c) Till date, Indian Army personnel have been deployed in UN Peacekeeping Missions in 38 countries.
- (d) Till date, 147 Indian Army personnel have died in various UN Peacekeeping Missions. Out of this, 88 personnel were killed in action and rest due to accident, natural causes / sickness, suicide etc.
- (e) Army personnel killed in action are classified as Battle Casualty (Fatal). UN pays US\$ 70,000 to Indian Army Personnel who die in UN Missions due to enemy actions, accidents, natural causes and sickness.

In addition, Indian Government also pays compensation to the families of Army Soldiers which is as per Annexure. Provisions exist for Instant Enrolment in the Army in respect of one son / brother (if unmarried / married but without a male child) of the Battle Casualty, wherein the candidate is enrolled in the Army as a soldier if he is medically fit and in recruitable age.